

(4)

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.425/2002 In  
OA No.1456/2002

This the 14th day of November, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri V.K. Majotra, Member (A)

B.K. Singh  
Working as Sub-Inspector  
in Delhi Police and presently posted  
at IGI Airport  
New Delhi.

-Petitioner

(By Advocate: Shri M.K. Gaur, proxy for  
Shri S.K. Gupta)

Versus

1. Shri R.S. Gupta,  
Commissioner of Police,  
Police Headquarters,  
MSO Building IP Estate,  
New Delhi.

-Respondents

(By Advocate: Shri Vijay Pandita)


ORDER (Oral)

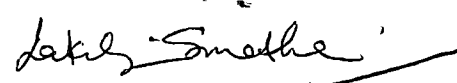
Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for respondents has submitted copy of the order issued by the respondents dated 23.9.2002 in compliance of Tribunal's order dated 14.9.2000 (copy placed on record).

2. Learned proxy counsel for the petitioner submits that he has been instructed to say that the petitioner is satisfied with the order passed by the respondents dated 23.9.2002.

3. In view of the above, CP-425/2002 is dismissed. Notices issued to the alleged contemners are discharged. File be consigned to the record room.

  
(V.K. Majotra)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

cc.